

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 1501/2020 In C.P. (IB)/1562(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2024**

NAME OF THE PARTIES: - IA 1501/2020 State Bank of India

V/s

Sudip Bhattacharya
IN THE MATTER OF
Percular Shipping & Trading Inc

V/s

Dadi Impex Pvt. Ltd

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1501/2020: -

Presence: -

Adv. Ajinkya Kurdukar Applicant (through VC).

Adv. Amir Arsiwala a/w Adv. Radha NaikRespondent No.4

The pleadings are complete. Counsel for Respondent No.4 seeks time as the arguing Counsel Mr. Amir Arsiwala is not available and he is busy in another court. List this matter for the final hearing on **31.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)